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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 122/17 in CP 130/16	TP 90/16	For filing objections	397/ 398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. ARUN SRI KUMAR
for keystone partners
9886720984

respondents
nos. 1 & 2

[Signature]

2) Manik B.T

Respondent no. 8

[Signature]

3) YUNUS NAWAB
(HAMMURABI AND)
SOLOMON

PETITIONER

[Signature]

P. T. O

Counsel for petitioner is present. M/s. Keystone Partners, Advocates, have filed vakalat for R-4 and 5. Counsel for R-8 is present. IA No.122/2017 is taken up today. Counsel for petitioner informed the Tribunal that the petitioner has no objection for deleting the name of R-8. Therefore, IA No.122/2017 is allowed vide separate orders. The name of R-8 is deleted from the array of respondents. The petitioner to carry out amendment and to file amended copy.

Further, the petitioner to file proof about service of notices on R-3,6 and 7 and for filing objections by the respondents, list it on 24.11.2017.



MEMBER (J)



MEMBER (T)